CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PETITION NO.170/00081 to 84/2017

IN

ORIGINAL APPLICATION NOs.170/01241 TO 1245/2014

DATED THIS THE 3rd DAY OF SEPTEMBER 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

1.Sri C.B. Joshi, S/o late Bhola Dutt Joshi, Aged about 59 years, R/at Qtr. No.7, Type-II, FSI Residential Complex, Arakere Mico Layout, Doresanipalya (R.F.) J.P.Nagar 5th Phase, Vinayakanagar Entrance, B.G. Road Post, Bangalore-560076.

2.Smt. Nagarathna w/o late D. Chandrasekhar, Aged about 59 years, R/at Qtr. No.9, Type-II, FSI Residential Complex, Arakere Mico Layout, Doresanipalya (R.F.) J.P.Nagar 5th Phase, Vinayakanagar Entrance, B.G. Road Post, Bangalore-560076.

3.Sri L. Eswarappa S/o H. Lakshamaiha, Aged about 59 years, R/at No.164, 1st Block, Chikkabanavara Post & Village Bangalore-560090. 4.Sri B.H.N. Murthy, S/o late Huchchaiah, Aged about 57 years, R/at Qtr. No.13 Type-II, FSI Residential Complex, Arakere Mico Layout, Doresanipalya, J.P.Nagar 5th Phase, Vinayakanagar Entrance, B.G. Road Post, Bangalore-560076.

...Petitioners

(By Shri. R.Kalyan, Advocate)

Vs.

1.Sri Ajay Narayan Jha, Secretary to the Government of India, Ministry of Environment & Forests and Climate Change, Indira Paryavaran Bhavan, Jor Bagh Road, Aliganj, New Delhi-110003.

2.Sri Saibalbal Das Gupta, IFS, Director General, Forest Survey of India, Kaulagarh Road, Dehradun-248 195.

3.Sri Ashutosh, IFS, Regional Director, Forest Survey of India, Southern Zone, 8th Floor, B-Wing, Kendriya Sadan Koramangala, Bangalore-560034.

4.Sri Sushant Sharma, IFS, Sr.Deputy Director (P&A) Forest Survey of India, Kaulagarh Road, Dehradun-248195.

...Respondents

(By Shri S.Sugumaran... ACGSC)

ORDER (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard both sides. Order complied with. Therefore, Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(CV. SANKAR) MEMBER (A) (DR. K.B. SURESH) MEMBER (J)

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